

In the following 13 Applications for Certified Copies, despite notice dated 22-Feb-2021, applicants have not collected the Certified Copies on or before last date 11-Mar-2021 and therefore, the said applications are hereby filed, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-12-Mar-2021

Assistant Registrar,
Decree Department,
Certified Copy Section,
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201902793	MZM Legal Adv for Defendant	1253-2015 (9)
2	U-201905631	Adv. Suresh Gole for Plaintiff	2025-2018 (9)
3	U-202002484	Eventa A. Gonsalves Adv. for Plaintiff	2318-2012 (5)
4	U-202002861	P. D. Gandhi & Associates Adv. for Plaintiff	2397-2017 (5)
5	U-202003335	sahil mahajan	6259-2007 (28)
6	U-202003375	Ashwin Ankhad & associates	450-2017-EXE.APPLN. (28)
7	U-202003661	Adv Dinesh Gupta	4397-2005 (28)
8	U-202100006	Sayyad H Patel	6180-2020-STAMP NO. (5)
9	U-202100066	Sunil S. Ghalsasi	4548-2009 (Record Dept.)
10	O-201802258	Consulta Juris adv for Plaintiff	3250-2012 (33)
11	O-202001290	Auroma Law	352-2016 (28)
12	O-202001291	Auroma Law	351-2016 (28)
13	O-202100286	Mary Ferandas	25-2020-MISC.APPLN.- CIV (19)